

HIGH COURT OF CHHATTISGARH AT BILASPUR



NOTICE

Bilaspur, Dt. 26/04/2021

The Collector and District Magistrate, Bilaspur, vide Order No. 1922/2021 dated 25.04.2021 has further extended the lockdown in Bilaspur District, where the High Court is situated till 06.05.2021 at 06:00 a.m.

In compliance of the Order No. 73(Mis)/II-14-1/2021, dated 12.04.2021, of this Registry, the limited functioning of the High Court of Chhattisgarh shall stand extended till 05.05.2021.

In view of the above, the cases already listed in the cause list for 22.04.2021 shall be taken up on 06.05.2021.

The cases which are extremely urgent in nature may be mentioned before the Registrar (Judicial)/ Additional Registrar (Judicial) as per the practice prevalent in the High Court during holidays.

By Order of Hon'ble The Chief Justice

Sd/-
(Yogesh Pareek)
Registrar (Judicial)